

**GOVERNMENT OF INDIA  
SOCIAL JUSTICE AND EMPOWERMENT  
LOK SABHA**

UNSTARRED QUESTION NO:1788  
ANSWERED ON:22.07.2014  
CENSUS OF PERSONS WITH DISABILITIES  
Sreeramulu Shri B.

**Will the Minister of SOCIAL JUSTICE AND EMPOWERMENT be pleased to state:**

- (a) the number of persons with disabilities in rural areas of the country as per census 2011;
- (b) whether there is a lack of awareness in rural areas regarding the definition of disability; and
- (c) if so, the details thereof and the steps being taken by the Government to get accurate figures of persons with disabilities in the rural parts of the country?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT (SHRI SUDARSHAN BHAGAT)

- (a) As per Census 2011, there are 1.86 crore persons with disabilities in rural areas of the country.
- (b) & (c) The Census is conducted by the Registrar General of India and they follow elaborate mechanism for taking out the data and this exercise is done every 10 years. However, the Ministry on its part has constituted a Committee under the Joint Secretary of the Department of Disability Affairs for working out a mechanism for identification and certification of persons with disabilities in the entire country.